

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4658
ANSWERED ON:08.12.2010
RAIDS BY CBI
Chauhan Shri Sanjay Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number officers on whom raids were conducted by the CBI in the country during the last two years;
- (b) the amount of irregularities in fiscal term unearthed; and
- (c) the details of raids conducted in various departments of the Central Government during the above period?

Answer

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

(a) to (c): Searches/raids are conducted at various places including offices/place of residence of officials and businessmen, as per law, from time to time, to check corruption and during the course of investigation to collect evidence depending on the facts and circumstances of individual cases. Number of searches conducted in different cases and details of property/asset seized during the searches form part of record of those individual cases and such data is not maintained centrally.